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*	IN THE HIGH COURT OF DELHI A	T NEW DELHI
+	LPA 762/2023, CM APPLs. 60926/2023, 609 47913/2024	927/2023 &
	RENU ARORA AND OTHERS	Appellants
	versus	
	ST. MARGARET SENIOR SECONDARY SCHOOL & ANR.	Respondents
+	LPA 52/2024 & CM APPL. 2701/2024	
	VIAAN INTERNATIONAL SCHOOL	Appellant
	versus	
	RABINDER JIT KAUR AND ORS.	Respondents
+	LPA 780/2023, CM APPLs. 61904/2023 & 4	7942/2024
	ARATI BHATIA AND ORS	Appellants
	versus	
	GD GOENKA PUBLIC SCHOOL & ANR.	Respondents
+	LPA 793/2023 & CM APPL. 63228/2023	
	MRS. MAMTA KATARIA	Appellant
	versus	
	ST PAULS DIOCESAN SCHOOL & ORS.	Respondents
+	LPA 794/2023 & CM APPL. 63295/2023	
	MRS. SUSHMITA MASSEY	Appellant





ST PAULS DIOCESAN SCHOOL & ORS. Respondents LPA 796/2023 & CM APPL. 63341/2023 REKHA WADHAWAN AND ORSAppellants versus YUVASHAKTI MODEL SCHOOL & ANR.Respondents LPA 801/2023, CM APPLs. 63540/2023 & 47915/2024 MRS. JYOTI SHARMA & ANR.Appellants versus GD GOENKA PUBLIC SCHOOL & ANR.Respondents LPA 802/2023, CM APPLs. 63592/2023 & 47941/2024 MRS. MALA TULI AND OTHERSAppellants versus GD GOENKA PUBLIC SCHOOL & ANR.Respondents LPA 804/2023, CM APPLs. 63649/2023, 2573/2024 & 47916/2024 **ASMA SYED**Appellant versus ARWACHIN BHARTI BHAWAN SENIOR SECONDARY SCHOOL & ANR.Respondents LPA 807/2023 & CM APPL. 63655/2023 MRS. SHIKHA MEHRA & ANR.Appellants

versus





	YUVASHAKTI MODEL SCHOOL & ANR.	Respondents
+	LPA 817/2023, CM APPLs. 64689/2023 & 646	590/2023
	MONICA KAPAHI	Appellant
	versus	
	ASN SR. SECONDARY SCHOOL AND ORS	Respondents
+	LPA 818/2023, CM APPLs. 64709/2023 & 647	10/2023
	AHILYA MINOCHA	Appellant
	versus	
	ASN SR. SECONDARY SCHOOL AND ORS	Respondents
+	LPA 819/2023, CM APPLs. 64717/2023 & 647	18/2023
	SULEKHA DAS	Appellant
	versus	
	ASN SR SECONDARY SCHOOL AND ORS	Respondents
+	LPA 820/2023, CM APPLs. 64722/2023 & 647	723/2023
	RITU SINGHAL	Appellant
	versus	
	GOVT. OF NCT OF DELHI AND ANR	Respondents
+	LPA 825/2023, CM APPLs. 65136/2023 & 651	37/2023
	ANJALI VAID AND ORS	Appellants





	ADARSH WORLD SCHOOL AND ORS .	Respondents
+	LPA 826/2023 & CM APPL. 65151/2023 SAVITA KALRA AND ORS.	Appellants
	versus	
	DAV PUBLIC SCHOOL & ORS.	Respondents
+	LPA 827/2023 & CM APPL. 65170/2023 ANITA	Appellant
	versus	
	RYAN INTERNATIONAL SCHOOL & ANR.	Respondents
+	LPA 830/2023 & CM APPL. 65566/2023	
	DIRECTORATE OF EDUCATION	Appellant
	versus	
	ANJALI VAID & ORS.	Respondents
+	LPA 846/2023, CM APPLs. 67261/2023 & 40°	740/2024
	MR. RAVINDRA KUMAR TANWAR AND OTHERS	Appellants
	versus	
	DELHI POLICE PUBLIC SCHOOL & ORS.	Respondents
+	LPA 847/2023 & CM APPL. 67294/2023	





MANJU SHARMAAppellant versus RAVINDRA PUBLIC SCHOOL & ANR.Respondents LPA 1/2024, CM APPLs. 12/2024, 13/2024, 34728/2024 & 34729/2024 JASWINDER KAUR & ORS.Appellants

GURUSHARAN CONVENT SCHOOL & ORS.Respondents

versus

LPA 15/2024 & CM APPL. 811/2024

MRS. CHARANJEET KAURAppellant

versus

GURU HARKRISHAN PUBLIC SCHOOL AND ORS
.....Respondents

+ LPA 19/2024, CM APPL. 1009/2024 & CM APPL. 1010/2024 UMESH GAUBAAppellant

versus

MODERN CHILD PUBLIC SR. SEC. SCHOOL & ANR.Respondents

+ LPA 20/2024, CM APPLs. 1014/2024 & 1015/2024 VISHWA NATH PRASADAppellant

versus

BAL BHAVAN PUBLIC SCHOOL & ANR.Respondents





LPA 30/2024, CM APPLs. 1593/2024 & 1594/2024 VINITA BALONIAppellant versus AHLCON PUBLIC SCHOOL & ANR.Respondents LPA 32/2024, CM APPLs. 1599/2024 & 1600/2024 BHAVAYA TEHRIAppellant versus AHLCON PUBLIC SCHOOL & ANR.Respondents LPA 33/2024, CM APPLs. 1625/2024 & 1626/2024 MRS. REKHA JARREL AND OTHERSAppellants versus AHLCON PUBLIC SCHOOL & ANR.Respondents LPA 51/2024 & CM APPL. 2494/2024 MRS. VANDANA MALIK AND OTHERSAppellants versus RYAN INTERNATIONAL SCHOOL & ANR.Respondents LPA 58/2024 & CM APPL. 3703/2024 SATINDER TANDONAppellant versus PRUDENCE SCHOOL & ANR.Respondents LPA 95/2024 & CM APPL. 6686/2024





	NORIN SHARMA	Appellant
	versus	
	AHLCON PUBLIC SCHOOL & ANR.	Respondents
+	LPA 96/2024 & CM APPL. 6699/2024 PRATIBHA KULSHRESTHA	Appellant
	versus	
	AHLCON PUBLIC SCHOOL & ANR.	Respondents
+	LPA 98/2024 & CM APPL. 6901/2024 SANGEETA PURI	Appellant
	versus	
	AHLCON PUBLIC SCHOOL & ANR.	Respondents
+	LPA 102/2024 & CM APPL. 7596/2024 SH. NIRANJAN LAL AND OTHERS	Appellants
	versus	
	D.A.V. PUBLIC SCHOOL & ORS.	Respondents
+	LPA 103/2024 & CM APPL. 7602/2024 MRS BIMLA BABBAR AND OTHERS	Appellants
	versus	
	DAV PUBLIC SCHOOL & ORS.	Respondents
+	LPA 106/2024 & CM APPL. 7632/2024 MRS KRISHNA	Appellant

LPA 762/2023 and other connected matters

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	DAV PUBLIC SCHOOL & ORS.	Respondents
+	LPA 108/2024 & CM APPL. 7663/2024 MRS. NEETA KHANNA & ANR.	Appellants
	versus	
	D.A.V. PUBLIC SCHOOL & ORS.	Respondents
+	LPA 109/2024	
	KUSUM GUPTA	Appellant
	versus	
	DAV PUBLIC SCHOOL & ORS.	Respondents
+	LPA 110/2024 & CM APPL. 7698/2024	A 11 .
	MRS. SUDHA MEHTA & ANR.	Appellants
	versus	
	D.A.V. PUBLIC SCHOOL & ORS.	Respondents
+	LPA 113/2024	
	MADHU ARORA & ANR.	Appellants
	versus	
	DAV PUBLIC SCHOOL & ORS.	Respondents
+	LPA 151/2024	
	MR DILIP SINGH ORS	Appellants
	versus	

GEETA BAL BHARTI SENIOR SECONDARY SCHOOL





	AND ANR	Respondents
+	LPA 167/2024 & CM APPL. 11688/2024 MRS. URMIL ARORA AND OTHERS	Appellants
	versus	
	GEETA BAL BHARTI SENIOR SECONDAR ANR.	RY SCHOOL &Respondents
+	LPA 168/2024 & CM APPL. 11690/2024	
	MS. SURABHI MEHTA versus	Appellant
	DAV PUBLIC SCHOOL & ORS.	Respondents
+	LPA 271/2024	
	ARWACHIN BHARTI BHAWAN	Appellant
	versus	
	ASMA SYED AND ANR	Respondents
+	LPA 272/2024	
	RYAN INTERNATIONAL SCHOOL	
	versus	Appellant
	ANITA AND ANR	Respondent
+	LPA 273/2024	
	G D GOENKA PUBLIC SCHOOL	Appellant
	versus	
	MALA TULI AND ORS	Respondents

LPA 762/2023 and other connected matters

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+	LPA 274/2024	
	ASN SR SECONDARY SCHOOL	Appellant
	versus	
	MONICA KAPAHI AND ORS	Respondents
+	LPA 275/2024	
	G D GOENKA PUBLIC SCHOOL	Appellant
	versus	
	ARATI BHATIA AND ORS	Respondents
+	LPA 276/2024	
	ASN SR SECONDARY SCHOOL	Appellant
	versus	
	AHILYA MINOCHA AND ORS	Respondents
+	LPA 277/2024	
	G D GOENKA PUBLIC SCHOOL	Appellant
	versus	
	JYOTI SHARMA AND ORS	Respondents
+	LPA 278/2024	
	ASN SR SECONDARY SCHOOL	Appellant
	versus	
	SULEKHA DAS AND ORS	Respondents
+	LPA 279/2024	
	ST MARGARET SENIOR SECONDARY SO	CHOOL

LPA 762/2023 and other connected matters

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.....Appellant





RENU ARORA AND ORSRespondents

+ LPA 412/2024, CM APPLs. 30646/2024 & 30647/2024

SUNITA BHATIAAppellant

versus

DAV PUBLIC SCHOOL & ORS.Respondents

+ LPA 640/2024

MS. POONAM MITTAL & ANR.Appellants

versus

GEETA BAL BHARTI SENIOR SECONDARY SCHOOL & ANR.Respondent

For the Appellant(s): Mr. Ashok Agarwal, Ms. Ashna Khan, Mr.

Kumar Utkarsh, Mr. Anuj Aggarwal and Mr.

Manoj Kumar, Advs.

Mr. Anuj Aggarwal, Ms. Kritika Matta and

Mr. Pradeep Kumar, Advs.

Mr. Ripu Daman Bhardwaj, CGSC with Ms.

Niyati Sharma, SPC for UOI

Mr. Yeeshu Jain, ASC with Ms. Jyoti Tyagi, Mr. Hitanshu Mishra and Ms. Manshi

Tanwar, Advs. for DoE

Mr. Kamal Gupta, Mr. Sparsh Aggarwal and

Ms. Yosha Dutt, Advs. for Appellant 1

Mr. Anil Kumar and Mr. Prem Chhetri,

Advs.

Mr. Nikhilesh Kumar, Adv.

Mr. Khagesh B Jha, Ms. Shikha Sharma Bagga, Mr. Ankit Mann and Mr. Naman

Jain, Advs.





For the Respondent(s):

Mr. Vivek Kumar Tandon, Ms. Prerna Tandon and Mr. Harshit S. Gahlot, Advs.

Mr. Kamal Gupta, Mr. Sparsh Aggarwal and

Ms. Yosha Dutt, Advs. for R-1

Ms. Samdarshi Sanjay, Mr. Ashish Kumar Sharma and Ms. Apoorva Pal, Advs. for R-1 & 2

Mr. Naushad Ahmed Khan, Ms. Supriya Malik and Ms. Shivani Yadav, Advs. for DoE

Mrs. Avnish Ahlawat, Mr. Nitesh Kumar Singh, Ms. Laavanya Kaushik, Ms. Aliza Alam and Mr. Mohnish Sehrawat, Advs.

Mr. Ashok Agarwal, Ms. Ashna Khan, Mr. Kumar Utkarsh, Mr. Anuj Aggarwal and Mr. Manoj Kumar, Advs.

Mr. Yeeshu Jain, ASC with Ms. Jyoti Tyagi, Mr. Hitanshu Mishra and Ms. Manshi Tanwar, Advs. for DoE

Ms. Latika Choudhury, Adv.

Mr. Gaurav Dhingra, Mr. Shashank Singh and Mr. Arvind Kumar Singh, Advs. for DoE/GNCTD

Mr. Anurag Lakhotia and Mr. Udit Dwivedi, Advs.

Mr. Romy Chacko, Sr. Adv. with Mr. Sachin Singh Dalal, Mr. Ashwin Romy, Mr. Joe Sabastian and Mr. Akshat Singh, Advs. for R-1

Mr. Pramod Gupta and Ms. Umang Dixit, Advs. for R-1

Mr. Pulkit Tare and Ms. Parul Madaan, Advs. for R-1

Mr. Sidhant Awasthy, Adv. for R-1

Mr. V. Balaji, Adv. for DoE

Mr. Rajesh Gupta and Mr. Harpreet Singh, Advs.

Mr. N.P. Joshi and Mr. Sandeep Sharma, Advs. for Respondent Radhika Joshi





CORAM: HON'BLE MR. JUSTICE C.HARI SHANKAR HON'BLE MR. JUSTICE ANOOP KUMAR MENDIRATTA

ORDER 03.12.2024

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- 1. The Hon'ble Bench could not assemble today since Hon'ble Mr. Justice C. Hari Shankar is out of country from 2 December 2024 till 6 December 2024 to attend the Asia Pacific Judicial Convening on Environment and Climate Law Adjudication.
- 2. Renotify on 6 February 2025.

BY ORDER

COURT MASTER

DECEMBER 3, 2024

Click here to check corrigendum, if any